

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL

38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

CAUSELIST

Court No. : 1

Dated :05/03/2018 Time : 10:30 A.M.

CORAM:

Day : Monday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

HON'BLE SH. ANIL G. SHAKKARWAR, MEMBER TECHNICAL

<u>Sl No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<u>MISC.</u> <u>MATTERS</u>					
1	ST/ROM/52108/2015 ST/445/2009	M/ S B.P. CONSTRUCTION	. Vs.	C.C.E. LUCKNOW	Amit Awasthi/DR	
2	ST/MISC/70048/2018 ST/57648/2013	Cmc Limited	. Vs.	Noida	V. Lakshmi Kumaran, ALD/DR	
3	C/MISC/70087/2018 C/50599/2014	Shri Jagpal Singh	. Vs.	Lucknow Prev	A. P. Mathur/DR	
	<u>STAY</u> <u>MATTERS</u>					
4	E/Stay/70081/2018 E/70111/2018	Allahabad	. Vs.	K G Pan Products Pvt Ltd	DR/IP	FRESH MATTER
5	E/Stay/70082/2018 E/70112/2018	Allahabad	. Vs.	K G Pan Products Pvt Ltd	DR/IP	FRESH MATTER
	<u>REGULAR</u> <u>MATTERS</u>					
6	E/51960/2014	Jubilant Life Sciences Ltd	. Vs.	Meerut-ii	Devinder Sharma, /DR Part-Heard	
7	E/2802/2009	C.C.E. KANPUR	. Vs.	TRINTY TAPES PVT. LTD. (UNIT NO.1)	DR/Amit Awasthi	
8	E/899/2010	C.C.E. GHAZIABAD	. Vs.	BHUSHAN STEEL AND STRIPS LTD.	DR/IP	
9	E/2976/2012	Star Paper Mills	. Vs.	Meerut-i	V. Lakshmi	

		Ltd			Kumaran/DR	
10	E/2977/2012	Star Paper Mills Ltd	. Vs.	Meerut-i	V. Lakshmi Kumaran/DR	
11	E/3964/2012	Star Paper Mills Limited	. Vs.	Meerut-i	V. Lakshmi Kumaran/DR	
12	ST/60710/2013	Third Wave Services Pvt Ltd	. Vs.	Ghaziabad	Pooja Talwar/DR	
13	E/52640/2014	K K Tobacco Company	. Vs.	Allahabad	Rupesh Kumar/DR	As per direction of Honble Bench
14	E/52641/2014	Laxmi Kant Pandey	. Vs.	Allahabad	IP/DR	As per direction of Honble Bench
15	E/52642/2014	Sashi Kant Pandey	. Vs.	Allahabad	IP/DR	As per direction of Honble Bench
16	C/70015/2016	Rathi Steel And Power Ltd	. Vs.	Noida	Rajesh chibber/DR	
17	C/70016/2016	Rathi Steel And Power Ltd	. Vs.	Noida	Rajesh chibber/DR	
18	E/70265/2016	Deepak Hinges Pvt Ltd Unit Ii	. Vs.	Noida	Rupesh Kumar/DR	As per direction of Honble Bench SNo. 18 to 79
19	E/70279/2016	Monica Steel Pvt Ltd	. Vs.	Noida	Rupesh Kumar/DR	
20	E/70280/2016	Deepak Hinges Pvt Ltd	. Vs.	Noida	Rupesh Kumar/DR	

21	E/70282/2016	Abdul Kadir Khan . Vs.	Noida	Rupesh Kumar/DR
22	E/70283/2016	Doordevices Manufacturing Co . Vs. Unit Ii	Noida	Rupesh Kumar/DR
23	E/70284/2016	Garg Industries Unit Ii . Vs.	Noida	Rupesh Kumar/DR
24	E/70285/2016	D P Garg Exports Pvt Ltd . Vs.	Noida	Rupesh Kumar/DR
25	E/70305/2016	Garg Industries Unit I . Vs.	Noida	Rupesh Kumar/DR
26	E/70596/2016	Deepak Hinges Pvt Ltd . Vs.	Noida	Rupesh Kumar/DR
27	E/70597/2016	Monica Steel Pvt Ltd . Vs.	Noida	Rupesh Kumar/DR
28	E/70598/2016	Giriraj Trading Co . Vs.	Noida	Rupesh Kumar/DR
29	E/70599/2016	Saurashtra Roadway Delhi . Vs. Logistics Pvt Ltd	Noida	Rupesh Kumar/DR
30	E/70600/2016	Indian Iron & Agriculture . Vs. Associated	Noida	Rupesh Kumar/DR
31	E/70601/2016	Subhash Verma . Vs.	Noida	Rupesh Kumar/DR
32	E/70602/2016	Fateh Chand Rikhab Chand . Vs.	Noida	Rupesh Kumar/DR
33	E/70603/2016	Ram Lal Chain Industries . Vs.	Noida	Rupesh Kumar/DR
34	E/70604/2016	Sudershan Sales . Vs.	Noida	Rupesh Kumar/DR

Corporation

35	E/70605/2016	Sher Bahadur	. Vs.	Noida	Rupesh Kumar/DR
36	E/70606/2016	Jai Kishore Singh Manager	. Vs.	Noida	Rupesh Kumar/DR
37	E/70607/2016	Neel Kamal	. Vs.	Noida	Rupesh Kumar/DR
38	E/70608/2016	Vardhman Trading Co	. Vs.	Noida	Rupesh Kumar/DR
39	E/70609/2016	Malik Trading Co	. Vs.	Noida	Rupesh Kumar/DR
40	E/70610/2016	Rakesh Kumar Sharma	. Vs.	Noida	Rupesh Kumar/DR
41	E/70611/2016	Doordevices Manufacturing Co	. Vs.	Noida	Rupesh Kumar/DR
42	E/70612/2016	Kodana Rama Ganesh Hardware Stores	. Vs.	Noida	Rupesh Kumar/DR
43	E/70613/2016	Onkar Fasteners	. Vs.	Noida	Rupesh Kumar/DR
44	E/70614/2016	D P Garg Exports Pvt Ltd	. Vs.	Noida	Rupesh Kumar/DR
45	E/70615/2016	Tara Chand Jagdish Chand	. Vs.	Noida	Rupesh Kumar/DR
46	E/70616/2016	Krishan Dev Shukla	. Vs.	Noida	Rupesh Kumar/DR
47	E/70617/2016	Deepak Hinges Pvt Ltd Unit Ii	. Vs.	Noida	Rupesh Kumar/DR
48	E/70618/2016	D P Garg & Sons	. Vs.	Noida	Rupesh Kumar/DR


49	E/70619/2016	Ramesh Chand	. Vs.	Noida	Rupesh Kumar/DR
50	E/70620/2016	Prakash Traders	. Vs.	Noida	Rupesh Kumar/DR
51	E/70621/2016	Nagpal Traders	. Vs.	Noida	Rupesh Kumar/DR
52	E/70622/2016	Garg Industries Unit I	. Vs.	Noida	Rupesh Kumar/DR
53	E/70623/2016	Ganesh Trading Co	. Vs.	Noida	Rupesh Kumar/DR
54	E/70624/2016	Convieneo Sales Pvt Ltd	. Vs.	Noida	Rupesh Kumar/DR
55	E/70625/2016	Niranjan Das & Co	. Vs.	Noida	Rupesh Kumar/DR
56	E/70626/2016	Deepak Mishra	. Vs.	Noida	Rupesh Kumar/DR
57	E/70627/2016	Vikas Strips Limited	. Vs.	Noida	Rupesh Kumar/DR
58	E/70628/2016	V P Garg	. Vs.	Noida	Rupesh Kumar/DR
59	E/70629/2016	Surender Mishra	. Vs.	Noida	Rupesh Kumar/DR
60	E/70630/2016	B M Garg	. Vs.	Noida	Rupesh Kumar/DR
61	E/70631/2016	Singhal Sales Corporation	. Vs.	Noida	Rupesh Kumar/DR
62	E/70632/2016	K K Nayak	. Vs.	Noida	Rupesh Kumar/DR
63	E/70633/2016	Raj Kumar Goel	. Vs.	Noida	Rupesh Kumar/DR
64	E/70634/2016	Sunil Kumar	. Vs.	Noida	Rupesh Kumar/DR

65	E/70635/2016	Prashant Road Lines	. Vs.	Noida	Rupesh Kumar/DR
66	E/70636/2016	Prahlad Rai & Sons	. Vs.	Noida	Rupesh Kumar/DR
67	E/70637/2016	Adesh Tiwari	. Vs.	Noida	Rupesh Kumar/DR
68	E/70638/2016	Govind Agencies	. Vs.	Noida	Rupesh Kumar/DR
69	E/70639/2016	Rakesh Kumar Tiwari	. Vs.	Noida	Rupesh Kumar/DR
70	E/70640/2016	Agarwal Trading Co	. Vs.	Noida	Rupesh Kumar/DR
71	E/70641/2016	D D Hardware Pvt Ltd	. Vs.	Noida	Rupesh Kumar/DR
72	E/70642/2016	Nav Bharat Steel Trading Co	. Vs.	Noida	Rupesh Kumar/DR
73	E/70643/2016	Lucky Enterprises	. Vs.	Noida	Rupesh Kumar/DR
74	E/70644/2016	G D Mittal	. Vs.	Noida	Rupesh Kumar/DR
75	E/70645/2016	Doordevices Manufacturing Co	. Vs.	Noida	Rupesh Kumar/DR
76	E/70646/2016	Jai Hardware Pvt Ltd	. Vs.	Noida	Rupesh Kumar/DR
77	E/70647/2016	Sukhnandan Bros	. Vs.	Noida	Rupesh Kumar/DR
78	E/70648/2016	R N Tripathi	. Vs.	Noida	Rupesh Kumar/DR
79	E/70649/2016	Garg Industries Unit Ii	. Vs.	Noida	Rupesh Kumar/DR

80	C/70833/2016	Eminence Technologies	. Vs.	Noida	J. M. Sharma/DR
81	C/70841/2016	Morgan Tectronics Ltd	. Vs.	Noida li	J. M. Sharma/DR
82	C/70842/2016	P V Khullar Director Of	. Vs.	Noida li	J. M. Sharma/DR
83	C/70843/2016	Morgan Tectronics Ltd	. Vs.	Noida	J. M. Sharma/DR
84	C/70844/2016	P V Khullar Director	. Vs.	Noida	J. M. Sharma/DR
85	C/70968/2016	Akash Impex	. Vs.	Noida li	Prem Ranjan Kumar,Adv/DR
86	C/71015/2016	Global Impex	. Vs.	Noida	PIYUSH KUMAR ADVOCATE/DR

Checked By :

Prepared By: 


Assistant Registrar/SPS
(CESTAT, Allahabad)

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CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL

38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

CAUSELIST

Court No. : 1

Dated :06/03/2018 Time : 10:30 A.M.

CORAM:

Day : Tuesday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

HON'BLE SH. ANIL G. SHAKKARWAR, MEMBER TECHNICAL

<u>Sl No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
<u>FOR ORDER</u>						
1	E/56834/2013	Dabur India Limited	. Vs.	Ghaziabad	V. Lakshmi Kumaran/DR	As per direction of Hon'ble Bench
2	E/51945/2015	Dabur Inda Ltd	. Vs.	Ghaziabad	V. Lakshmi Kumaran/DR	As per direction of Hon'ble Bench
3	E/51961/2015	Dabur India Ltd	. Vs.	Ghaziabad	V. Lakshmi Kumaran/DR	As per direction of Hon'ble Bench
4	E/70403/2016	Dabur India Ltd	. Vs.	Ghaziabad	V. Lakshmi Kumaran, ALD/DR	As per direction of Hon'ble Bench
<u>REGULAR MATTERS</u>						
5	E/70382/2017	Dharampal Satyapal Limited	. Vs.	Noida	Prabhat Kumar/DR	Part-Heard
6	E/1780/2008	HINDON RIVER MILLS LTD.	. Vs.	C.C.E. GHAZIABAD	V. Lakshmi Kumaran/DR	
7	E/2665/2008	Suraj Prakash	. Vs.	Kanpur	Pankaj Bhatia, Advocate/DR	
8	E/584/2010	SHYAM TRADERS,	. Vs.	C.C.E. LUCKNOW	IP/DR	
9	E/696/2010	HONDA SIEL CARS INDIA LTD.	. Vs.	C.C.E. NOIDA	V. Lakshmi Kumaran, ALD/DR	
10	ST/683/2012	Ambuj Hotels & Real Estate Pvt Ltd	. Vs.	Allahabad	R. K. Sharma /DR	

11	ST/2328/2012	Sanjay Electrical	. Vs.	Noida	A. K. Batra & Associates/DR
12	ST/3805/2012	Sanjay Electrical	. Vs.	Noida	A. K. Batra & Associates/DR
13	E/50778/2015	Raj Producats	. Vs.	Kanpur	Anurag Mishra/DR
14	E/51712/2015	Poysha Packging Pvt Ltd	. Vs.	Ghaziabad	R C Verma,Advocate/DR
15	E/51713/2015	Sandeep Kumar Director Of	. Vs.	Ghaziabad	R C Verma,Advocate/DR
16	ST/51973/2015	Vanadana Enterprises	. Vs.	Allahabad	A. K. Batra & Associates/DR
17	E/52031/2015	Ashok Flavours Pvt Ltd	. Vs.	Kanpur	Anurag Mishra/DR
18	ST/52575/2015	Om Transport	. Vs.	Allahabad	A. K. Batra & Associates/DR
19	E/70303/2017	Ghaziabad	. Vs.	Hari Om Udyog	DR/IP
20	E/70511/2017	Ajay Gupta Partner	. Vs.	Ghaziabad	Anurag Mishra/DR
21	E/70653/2017	Hari Om Udyog	. Vs.	Ghaziabad	Anurag Mishra/DR

Checked By :

Prepared By: *YV*

S. Mukherjee
Assistant Registrar/SPS
(CESTAT, Allahabad)

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL

38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

CAUSELIST

Court No. : 1

Dated :07/03/2018 Time : 10:30 A.M.

CORAM:

Day : Wednesday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

HON'BLE SH. ANIL G. SHAKKARWAR, MEMBER TECHNICAL

<u>Sl No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<u>REGULAR</u>					
	<u>MATTERS</u>					
1	E/54494/2014	Swadeshi Polytex Ltd	. Vs.	Ghaziabad	KAPIL VAISH/DR	Top of the Board
2	E/1631/2008	SHIVA POLYPLAST PVT. LTD.	. Vs.	C.C.E. KANPUR	IP/DR	
3	E/1632/2008	SHRI SATYA PRAKASH GUPTA	. Vs.	C.C.E. KANPUR	IP/DR	
4	E/139/2009	C.C.E. KANPUR	. Vs.	SHIVA POLY PLAST PVT. LTD.	DR/IP	
5	E/305/2009	SHIVA POLY PLAST PVT LTD	. Vs.	C.C.E. KANPUR	IP/DR	
6	E/306/2009	GROVER AGENCY	. Vs.	C.C.E. KANPUR	IP/DR	
7	E/307/2009	JAIN PLASTIC AGENCY	. Vs.	C.C.E. KANPUR	IP/DR	
8	E/308/2009	SH SATYA PRAKASH GUPTA, DIRECOTR	. Vs.	C.C.E. KANPUR	IP/DR	
9	E/309/2009	JAIN FURNITURE	. Vs.	C.C.E. KANPUR	IP/DR	
10	E/2520/2010	INDIAN SOLDER & BRAZE	. Vs.	C.C.E. MEERUT I	V. Lakshmi Kumaran, ALD/DR	

ALLOYS,

11	E/3546/2010	DABUR INDIA LIMITED,	. Vs.	C.C.E. GHAZIABAD	V. Lakshmi Kumaran, ALD/DR
12	E/3990/2010	C.C.E. LUCKNOW	. Vs.	MALVIKA STEELS LIMITED,	DR/IP
13	ST/1175/2011	MICROMATIC GRINDING TECHNOLOGIES LTD.	. Vs.	C.C.E. GHAZIABAD	V. Lakshmi Kumaran, ALD/DR
14	E/1208/2011	J.K. ENTERPRISES,	. Vs.	C.C.E. KANPUR	JATIN MAHAJAN ADV/DR
15	ST/1273/2011	C.C.E. KANPUR	. Vs.	VIROLA INTERNATIONAL(UNIT-DR/IP II)	
16	E/2837/2011	VEEKAY CONNECTORS PVT. LTD.	. Vs.	C.C.E Allahabad	Prabhat Kumar/DR
17	E/2838/2011	MR. V.K. MITTAL, MANAGING DIRECTOR OF	. Vs.	C.C.E Allahabad	Prabhat Kumar/DR
18	E/2974/2011	TRIVENI GLASS LIMITED	. Vs.	C.C.E Allahabad	V. Lakshmi Kumaran, ALD/DR
19	E/1165/2012 E/CROSS/2230/2012	Ghaziabad	. Vs.	Prakash Ispat Udyog Pvt Ltd	DR/Lasa Consultancy (P) Ltd.
20	E/1166/2012 E/CROSS/2229/2012	Ghaziabad	. Vs.	Saraswati Steels	DR/IP
21	E/1167/2012 E/CROSS/2231/2012	Ghaziabad	. Vs.	Shri Praveen Bansal	DR/IP

- 22 E/1168/2012 Ghaziabad . Vs. Shri R P Bansal DR/IP
E/CROSS/2232/2012

- 23 E/1939/2012 Meerut-ii . Vs. Srinisons Wiring Systems DR/V. Lakshmi
Pvt Ltd Kumaran, ALD

- 24 ST/4127/2012 Hcl Technologies . Vs. Noida V. Lakshmi
Ltd Kumaran/DR

- 25 E/58702/2013 Kobelco Construction Equipment India P . Vs. Noida RSA LEGAL
Ltd SOLUTIONS/DR

- 26 E/50186/2015 Mm Printers . Vs. Ghaziabad Rajesh chibber/DR

- 27 E/50187/2015 Sanjay Kumar Garg . Vs. Ghaziabad Rajesh chibber/DR

- 28 E/70586/2017 Adithya Automotive Applications Pvt Ltd . Vs. Lucknow DUSHYANT
KUMAR/DR

- 29 E/70587/2017 Adithya Automotive Applications Pvt Ltd . Vs. Lucknow DUSHYANT
KUMAR/DR

Checked By :

Prepared By: *VY*

Assistant Registrar/SPS
(CESTAT, Allahabad)

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL

38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

CAUSELIST

Court No. : 1

Dated :08/03/2018 Time : 10:30 A.M.

CORAM:

Day : Thursday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

HON'BLE SH. ANIL G. SHAKKARWAR, MEMBER TECHNICAL


<u>Sl No.</u>	<u>APPEAL NO.</u> <u>REGULAR</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/2080/2012	Durga Trading Company	. Vs.	Lucknow	Amit Awasthi/DR	Part-Heard As per Hon'ble Bench Direction S.No. 1-14
2	E/2081/2012	Udai Chand Chaurasia Proprietor	. Vs.	Lucknow	Amit Awasthi/DR	Part-Heard
3	E/2082/2012	Rajesh Kumar Suri Partner	. Vs.	Lucknow	IP/DR	Part-Heard
4	E/2083/2012	Ashish Srivastava Authorised Signatory	. Vs.	Lucknow	Amit Awasthi/DR	Part-Heard
5	E/2084/2012	Alim Ali Authorised Signatory	. Vs.	Lucknow	Amit Awasthi/DR	Part-Heard
6	E/2085/2012	Hari Mohan Tripathi Accountant	. Vs.	Lucknow	Amit Awasthi/DR	Part-Heard
7	E/2086/2012	Naval Kishore Pandey Accountant	. Vs.	Lucknow	Amit Awasthi/DR	Part-Heard
8	E/2087/2012	Lucknow	. Vs.	Durga Trading Company	DR/IP	Part-Heard

9	E/2222/2012	Rajendra Daji Jadhav Prop	. Vs.	Lucknow	IP/DR	Part-Heard
10	E/2223/2012	Rakesh Chadha	. Vs.	Lucknow	SOMYA CHATURVEDI (ADVOCATE)/DR	Part-Heard
11	E/2261/2012	Sushant Kamalkumar Saha Proprietor	. Vs.	Lucknow	H.O. TEWARI,ADVOCATE/DR	Part-Heard
12	E/2313/2012	Jitendra Gandhi	. Vs.	Lucknow	Anil Balani/DR	Part-Heard
13	E/70004/2016	Durga Trading Company	. Vs.	Lucknow	AMIT AWASTHI ADVOCATE/DR	Part-Heard
14	E/70005/2016	Udai Chand Chaurasia Proprietor	. Vs.	Lucknow	AMIT AWASTHI ADVOCATE/DR	Part-Heard
15	ST/868/2011	AMROON FOODS PVT LTD	. Vs.	C.C.E. LUCKNOW	A. K. Batra & Associates/DR	
16	ST/932/2011	KING SECURITY GUARD SERVICES PVT LTD	. Vs.	C.C.E. LUCKNOW	Vaish Associates,Advocates/DR	
17	ST/1752/2011	KAILASH ELECTRICALS	. Vs.	C.C.E. KANPUR	Vaish Associates, /DR	
18	ST/5/2012	Ms Laxmi Transmission P Ltd	. Vs.	Kanpur	Dharmendra Srivastava & Associates/DR	
19	ST/425/2012	JAISWAL CONSTRUCTION	. Vs.	C.C.E Allahabad	V. Lakshmi Kumaran, ALD/DR	
20	E/731/2012	HONDA SIEL POWER PRODUCTS LIMITED	. Vs.	C.C.E. MEERUT II	V. Lakshmi Kumaran, ALD/DR	

21	ST/785/2012	Saket Engineering . Vs.	Allahabad	V. Lakshmi Kumaran, ALD/DR
22	ST/MISC/54064/2014 ST/3088/2012	Ms Galaxy Mercantiles Limited . Vs.	Noida	V. Lakshmi Kumaran, ALD/DR
23	E/3263/2012	Hindalco Industries Limited . Vs.	Allahabad	V. Lakshmi Kumaran, ALD/DR
24	E/3429/2012	Allahabad . Vs.	Hindalco Industries Ltd	DR/IP
25	ST/3834/2012	Sh Niraj Prasad . Vs.	Kanpur	V. Lakshmi Kumaran/DR
26	C/57094/2013	Aseem Global Ltd . Vs.	Noida	M. S. Bhatia & Associates, /DR
27	E/53016/2014	Svc Suprechem Ltd . Vs.	Lucknow	PRADEEP K MITTAL AND PRAVEEN K MITTAL/DR
28	C/70087/2015	S D Impex . Vs.	Noida	RAJ AND ASSOCIATES CHARTED ACCOUNTANTS/DR

Checked By :

Prepared By: ✓✓✓


Assistant Registrar/SPS
(CESTAT, Allahabad)

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL

38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

CAUSELIST

Court No. : 1

Dated :09/03/2018 Time : 10:30 A.M.

CORAM:

Day : Friday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

<u>Sl No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT REPRESENTATIVE</u>	<u>REMARKS</u>	
	<u>COMPLIANCE MATTERS</u>					
1	E/MISC/70532/2016 E/2176/2012	Upper Doab Sugar Mills	. Vs.	Meerut-i	A. P. Mathur/DR	
2	ST/70242/2017	Bharat Sanchar Nigam Limited	. Vs.	Lucknow	Vineet Kumar Singh, Advocate/DR	
	<u>MISC. MATTERS</u>					
3	E/ROM/70080/2018 E/70527/2017	Popular Iron & Steel Co	. Vs.	Allahabad	Rajesh chibber/DR	
4	E/COD/70375/2017 E/70750/2017	East India Technologies Pvt Ltd	. Vs.	Noida	Abhinav Kalra, C.A /DR	
	<u>STAY MATTERS</u>					
5	ST/Stay/70035/2018 ST/70021/2018	Allahabad	. Vs.	Kumar & Company	DR/IP	FRESH MATTER
6	ST/Stay/70036/2018 ST/70022/2018	Allahabad	. Vs.	Singh Enterprises	DR/IP	FRESH MATTER
	<u>REGULAR MATTERS</u>					
7	ST/159/2012	GALAXY PAPERS PVT. LTD.	. Vs.	C.C.E. MEERUT I	Rishi & Associates/DR	
8	ST/160/2012	SH. G.P.	. Vs.	C.C.E.	Rishi & Associates/DR	

		BHATIA, DIRECTOR OF		MEERUT I	
9	E/52854/2015	Gopal Foods	. Vs.	Ghaziabad	Vivek Kohli/DR
10	E/70041/2015	Atul Kumar Singh Director	. Vs.	Meerut-i	Pooja Talwar/DR
11	ST/70181/2016	Birla Corporation Limited	. Vs.	Allahabad	BIPIN GARG & CO. ADVOCATES(ALLD)/DR
12	ST/70656/2016	Wasan Shoes Ltd	. Vs.	Agra	BIPIN GARG & CO. ADVOCATES(ALLD)/DR
13	ST/70962/2016	Krishna Kumar Kaushik	. Vs.	Lucknow	Kapil Kher/DR
14	ST/70963/2016	Krishna Kumar Kaushik	. Vs.	Lucknow	Kapil Kher/DR

Checked By :

Prepared By: *VY*


Assistant Registrar/SPS
(CESTAT, Allahabad)

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL

38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

CAUSELIST

Court No. : 2

Dated :09/03/2018 Time : 10:30 A.M.

CORAM:

Day : Friday


HON'BLE SH. ANIL G. SHAKKARWAR, MEMBER TECHNICAL

<u>Sl No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
<u>MISC.</u>						
<u>MATTERS</u>						
1	E/COD/70031/2018 E/70017/2018	Dharampal Satyapal Ltd	. Vs.	Noida	T. R. Rustagi,Advocate/DR	FRESH MATTER
2	E/COD/70032/2018 E/70018/2018	Dharampal Satyapal Ltd	. Vs.	Noida	T. R. Rustagi,Advocate/DR	FRESH MATTER
3	E/COD/70033/2018 E/70019/2018	Dharampal Satyapal Ltd	. Vs.	Noida	T. R. Rustagi,Advocate/DR	FRESH MATTER
4	E/COD/70034/2018 E/70020/2018	Dharampal Satyapal Ltd	. Vs.	Noida	T. R. Rustagi,Advocate/DR	FRESH MATTER
<u>REGULAR</u>						
<u>MATTERS</u>						
5	C/70484/2016	Ram Prasad Gupta	. Vs.	Allahabad	A. P. Mathur/DR	Part-Heard
6	C/71137/2016	Noida	. Vs.	Sachin Chemical Agency	DR/AMIT AWASTHI ADVOCATE	
7	C/71138/2016	Noida	. Vs.	Manikya Creations Pvt Ltd	DR/AMIT AWASTHI ADVOCATE	
8	ST/70067/2017 ST//70418/2017	Allahabad	. Vs.	Diesel Locomotive Works	DR/C.M. Pathak /Advocate	
9	ST/70326/2017	A G R Automobiles (p) Ltd	. Vs.	Allahabad	Vineet Kumar Singh,Advocate/DR	

10	E/70498/2017	Chaudhary Steel . Vs.	Meerut-i	AALOK ARORA/DR
11	E/70583/2017	Barnala Steels Ind Ltd . Vs.	Meerut-i	AALOK ARORA/DR
12	E/70693/2017	Sampark Industries Ltd . Vs.	Noida Ii	S.SUNIL ADVOCATE/DR
13	E/70703/2017	Bharat Trading Company . Vs.	Lucknow	Anurag Mishra/DR
14	ST/70722/2017	Technosys Security Systems Private Limited . Vs.	Ghaziabad	HEETENDRA JAIN & CO.,(C.A.)/DR
15	ST/70726/2017	Allahabad . Vs.	Vinay Pratap Singh	DR/IP
16	ST/70746/2017	Bajpai Associates . Vs.	Lucknow	DUSHYANT KUMAR/DR

Checked By :

Prepared By: 


Assistant Registrar/SPS
(CESTAT, Allahabad)